

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No.25 of 2013 and IA No. 41 of 2013

Dated: 31<sup>st</sup> October, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. .... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. Piyush Joshi, Adv.  
Ms. Nimisha Dutta, Adv.  
Ms. Sumiti Yadava, Adv.

Counsel for the Respondent(s): Mr. Sourabh Aggarwal, Adv.  
Mr. Rakesh Dewan, Adv.  
Mr. Ashish Tiwari, Adv.

ORDER

At the request of the learned counsel for the Appellant, post the matter for hearing on 15.11.2013.

(Nayan Mani Borah)  
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)  
Chairperson

pr/rt